

Sixteenth Loksabha

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Title: The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Water Resources, River Development and Ganga Rejuvenation laid the statements regarding status of implementation of the recommendations contained in the 297th and 302nd Report of the Standing Committee on Human Resource Development.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): I beg to make a statement in pursuance of direction 73A of directions by the hon. Speaker, Lok Sabha, I intend to make the statement on the status of implementation of the recommendations contained in the Two Hundred Ninety-Seventh Report of the Parliamentary Standing Committee on Human Resource Development.

The Standing Committee on HRD examined the action taken by the Government on the recommendations/observations contained in the Two Hundred Eighty-Eighth Report on Demands for Grants 2017-18 of the Department of Higher Education and presented their 297th Report in Rajya Sabha, which was laid simultaneously in Lok Sabha on 5th January, 2018. The status of implementation of this report has already been sent to Rajya Sabha Secretariat.

I, herewith, lay the status of implementation on the recommendations made in chapter III of the 297th Report on the Table of the House.

Status of implementation of the recommendations contained in the 302nd Report of the Standing Committee on Human Resource Development on Demands for Grants

(2018-19)(Demand No.58), pertaining to the Department of Higher Education, Ministry of Human Resource Development. *

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): I beg to make a statement in pursuance of direction 73A of directions by the hon. Speaker, Lok Sabha, I intend to make the statement on the action taken note on the recommendations contained in the Three Hundred Second Report of the Parliamentary Standing Committee on Human Resource Development.

The Standing Committee on HRD presented their Three Hundred Second Report on Demands for Grants 2018-19 of the Department of Higher Education, Ministry of Human Resource Development in Rajya Sabha, which was laid simultaneously in Lok Sabha on 08th March, 2018. Action Taken Note of this report has already been sent to Rajya Sabha Secretariat.

I, herewith, lay the Action Taken Note on the observations / recommendations made in the 302nd Report on the Table of the House.

... (*Interruptions*)

HON. SPEAKER: Now, we will take up 'Zero Hour'. Shri Muzaffar Hussain Baig.

... (*Interruptions*)

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, kindly allow him to speak. ...

(*Interruptions*)

HON. SPEAKER: I have called another hon. Member. I will call him after the hon. Member concludes his submission.

... (*Interruptions*)

12 09 hrs

At this stage, Shri R. Dhruvanarayana and some other hon. Members went back to their seats.